

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

No. 16594-I/Library/Books/Quotation/2015

Dated, Delhi the 15 JUL 2015

To

The Website Committee,
Tis Hazari Courts,
Delhi.

Sub.: Regarding Quotation for the Law Books and Bare Act.

Sir/ Madam,

I am directed by the Ld. Chairperson of Centralized Library Committee to request you to kindly put the quotation enclosed with this letter, on the subject cited above, on the Website of District Courts Delhi.

Thanking you,

Yours faithfully,

Neelam
15/7/15

(NEELAM PANDEY)

Incharge Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As Above.

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

NOTICE

Sub.-Regarding Quotation for the Law Books and Bare Act.

Sir/ Madam,

You are requested to send the quotation for the latest editions of Law Books and Bare Act mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 28-07-2015 (Tuesday) till 4:00 p.m.**, which will be opened in the presence of the Publishers/Suppliers on the same day i.e. **28-07-2015 (Tuesday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Law Books and Bare Act.

You should quote the rates of the latest edition of the Law Books and Bare Act for which you are required to submit the sample(s). **Without Sample(s) of the Law Books and Bare Act, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

Neelam
15/7/15

(NEELAM PANDEY)

Incharge Library on behalf of
Chairperson Centralized Library Committee

LIST OF LAW BOOKS

S. No.	NAME OF THE BOOK	AUTHOR	NO. OF COPIES
1.	PREVENTION OF CORRUPTION ACT	AVAILABLE AUTHOR	32
2.	PREVENTION OF CORRUPTION ACT	BARE ACT	32
3.	ANNUAL SURVEY OF INDIAN LAW PUBLISHED BY THE INDIAN LAW INSTITUTE, NEW DELHI (FROM THE YEAR 2008 TO 2015)	ILI	06

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